

**GOVERNMENT OF MEGHALAYA  
LAW (B) DEPARTMENT**

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**NOTIFICATION**

**Dated Shillong, the 04<sup>th</sup> April, 2025**

No. LJ (B) 83/93/Pt/8 – In exercise of the powers conferred by sub-section (1) of Section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Governor of Meghalaya hereby appoints Dr. D. Lyngdoh, Block Development Officer, Amlarem C&RD Block, as the Executive Magistrate within West Jaintia Hills District for a period of 3(three) months with immediate effect.

Sd/-

**(Cyril V.D. Diengdoh)**  
Commissioner & Secretary to the  
Govt. of Meghalaya,  
Law (B) Department

**Memo No. LJ (B) 83/93/Pt/8 - B**

**Dated Shillong, the 04<sup>th</sup> April, 2025**

Copy forwarded to:-

1. The Sub-Divisional Officer (Civil), Amlarem Civil Sub-Division, Amlarem, with reference to your letter No. ASD/GENL.26/Pt-III/2022/188, Dt. 02.04.2025
2. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Meghalaya Gazette.
3. Personnel & A.R. (A) Department for information.
4. DEO (Data Entry Operator) Law (A) Department for uploading the Notification in the Law Department website.

By order etc.,

*Sanny*

Deputy Secretary to the Govt. of Meghalaya,  
Law (B) Department